

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 2682/97

New Delhi this the 18th day of December, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri K. Muthukumar, Member (A)

1. Sh. Rajesh Kumar S/O Sh. Sujan Singh
Ex. Constable /G.D. CISF No. 961401645,
R/O M-8, Madhuban Park, Tonk Phatak,
Jaipur-5
2. Sh. Virender Pal Singh S/O Sh. Balashwar Singh,
Ex. Ct. /GD CISF No. 961401656,
R/O Vijay Ngr. Colony, Near Saras
Hotel, Bharatpur.
3. Gauri Shankar S/O Sh. Jangpal Singh,
Ex. Ct. /GD No. 961401629,
R/O Vijay Ngr. Colony, Near Saras
Hotel, Bharatpur.
4. Sh. Homveer Singh S/O Sh. Dalveer Singh,
Ex. Ct. /GD No. 961401638,
R/O ZP-18, Krishna Nagar, Bharatpur.
5. Sh. Raj Kumar Singh S/O Sh. Jaipal Singh,
Ex. Ct. No. 961402187,
R/O Lal Soth Bus Stand, Shankar Bhojnalaya,
Sawai Mathopur (Rajasthan).
6. Sh. Ajit Pal Singh S/O Sh. Mulri Singh,
Ex. Ct. /GD No. 961401647,
R/O Vill. Fateh Deen Wali,
Sureshia, Near Saraswati Girls College,
P.O. Hanuman Garh, Sangam, Distt.
Ganga Nagar, Rajasthan.
7. Sh. Omveer Singh S/O Sh. Surender Pal Singh,
Ex. Ct. /GD CISF No. 9614652,
R/O C-18, Ashok Vihar, Karamchari Colony,
Alwar.

..Applicants

(By Advocate CH. Shamsuddin Khan)

VS

1. Secretary to the Govt. of India,
Ministry of Home Affairs, North Block,
Central Secretariate, New Delhi.
2. The Director General,
Central Industrial Security Force,
CGO Complex, Lodi Road, New Delhi.
3. The Deputy Inspector General/Training,
Central Industrial Security Force,
CGO Complex, Lodi Road, New Delhi.

4. The Commandant/Principal,
Central Industrial Security Force,
TRC, Deoli(Rajasthan).

..Respondents

(X)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member(J))

Shri Khan, learned counsel seeks to withdraw this application. Permission is granted. O.A. is dismissed as withdrawn. Registry may return the copies of the OA retaining one copy for record purposes.


(K. Muthukumar)
Member(A)


(Smt. Lakshmi Swaminathan)
Member(J)

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